

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-39-2020**

Adawayya @ Swami Kuntainanwar ... Petitioner

Versus

State of Goa & Ors. ... Respondents

Shri Salil Saudagar, Advocate for the Petitioner.

Shri Pravin Faldessai holding for Shri Gaurish Nagvekar, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 4th September 2020****P.C. :**

The learned Additional Public Prosecutor for the respondents seeks time.

2. Post the matter on 11.09.2020.

DAMA SESHADRI NAIDU, J.

NH